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CUTTACK, FRIDAY, OCTOBER 12, 1945

SEPARATE PAGING IS GIVEN TO THIS PART, IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

PART VII Advertisements and Notices, etc.

THE ORISSA GAZETTE

NOTICE

The annual subscription to the *Government Gazette* is at the following rates payable in advance:—

No. of Parts	Annual subscription without postage		Annual subscription with postage	
	Rs. a. p.	or Rs.	Rs. a. p.	or Rs.
Part I	6 0 0	12	7 0 0	14
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Part X	4 0 0	or Rs. 8	4 8 0	or Rs. 9
Part XI	4 0 0		4 8 0	
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Entire Gazette	30 0 0		35 0 0	
Parts I, III, IV and VII.	22 0 0		25 0 0	
Appendix			2 0 0	

(i) Single copy of the entire Gazette can be supplied at Re. 1 without postage and at Rs. 1-2-0 with postage.

(ii) A copy of Supplement including Supplement (A) can be supplied at Re. 0-8-0 without postage and Re. 0-9-0 with postage.

(iii) A copy of the *Gazette Extraordinary* can be supplied at the rate of one anna for every 16 pages or a fraction thereof. Postage according to weight.

(iv) A copy of the Appendix (Catalogue of books and periodicals) can be supplied at the rate of Re. 0-5-3. Postage according to weight.

RATES OF ADVERTISEMENTS IN PART VII

	Rs. a. p.
Full page per issue	20 0 0
Half page per issue	10 0 0

Casual advertisements, 8 annas per line per insertion for double column, and 4 annas per line per insertion for single column.

Applications for the Gazette should be addressed to "The Publisher of *The Orissa Gazette*, Cuttack", and must be accompanied by a remittance—unless the applicant desires that the Gazette should be sent by value-payable post in which case in addition to the ordinary postage the usual charge for postal commission will be made.

Applications for the supply of the Gazette on "The Public Service" should be addressed to the Secretary to the Government of Orissa, Home and Finance Departments, Cuttack.

Complaints regarding non-receipt of any number of the Gazette should be forwarded within a week after the date on which it is due.

All subscriptions are payable in advance and may be paid annually, half-yearly or quarterly on or before the 1st January, 1st April, 1st July or 1st October.

Subscribers will please note that their Gazette will be stopped at the expiry of the period subscribed for unless the order distinctly states that it is to be continued until further instructions.

All notifications intended for publication in *The Orissa Gazette* should reach the Publisher's Office not later than 4 P.M. on the preceding Wednesday and all advertisements, educational notices, results of examinations, etc., must reach the Publisher's Office by 12 noon on Monday to ensure appearance in that week's Gazette.

S. H. KHAN

Publisher, The Orissa Gazette

NOTICE

The Proceedings of the Orissa Legislative Assembly, printed in separate pamphlet form, are available for sale in the Book Depot of the Government Press, Cuttack, at the following rates:—

	Price
	Rs. a. p.
Annual subscription without postage	11 0 0
Annual subscription with postage	15 0 0
Price of single copy of Proceedings	0 4 0
Price of single copy of Indices	0 4 0

S. H. KHAN

*Superintendent
Government Press and Publication*

WANTED

Temporarily an Assistant Biochemist on Rs. 100—5—125 for the composting scheme, Orissa, Cuttack.

Qualification—B.Sc. with honours in chemistry

Preference will be given to Oriyas or persons domiciled in the Province, if otherwise qualified.

Applications stating age, qualification and past experiences should reach the undersigned by the 20th October 1945. Candidates may be called for interview at their own expense.

P PARIJA

Director of Agriculture and Food Production, Orissa
CUTTACK : 24th September 1945

[3—3—12-10-1945]

NOTICE

Sealed tenders on plain paper to be converted later into proper form are invited for the construction of Fish Curing Yards at—

- (1) Arakkuda on the mouth of the Chilka Lake
- (2) Sonapur, district Ganjam
- (3) Kandrapali near Chatrapur
- (4) Gajapatinagar, district Ganjam
- (5) Damodarpur, district Ganjam
- (6) Purunabandh, district Ganjam
- (7) Surla, district Ganjam

at an estimated expenditure of Rs. 1,000 each. Detailed plans and specifications will be available from the office on payment of Re. 1. Tenders should reach the undersigned on or before the 15th October 1945.

G. N. MITRA

CUTTACK *Assistant Director of Fisheries, Orissa*
The 25th September 1945

[2—2—12-10-1945]

NOTICE

Sealed tenders on plain papers to be eventually drawn in Schedule XLV—Form No. 58 (Lump Sum Contract) are invited for work of Construction of Police Buildings at Dehurda in the district of Balasore and will be received by the undersigned up to 3 P.M. of 24th October 1945. All other informations will be available in the office of the undersigned during working hours of official days.

E. V. S. IYER

CUTTACK *Executive Engineer, Northern Division*
The 29th September 1945

[2—2—12-10-1945]

WANTED

(1) One temporary clerk for election works of the Subdivisional Office, Nawapara, and

(2) One temporary clerk for the supply section of the Subdivisional Office, Nawapara, each on pay of Rs. 30 on the time scale of Rs. 30—2—50—E. B.—1—60.

Qualification required—Should be at least a matriculate with knowledge of typewriting.

Applications in the handwriting of the candidates showing home district, qualification, previous experience should reach the undersigned on or before the 20th October 1945. Candidates must be Oriyas or persons domiciled in Orissa. Preference will be given to the candidates of Sambalpur District.

N. SAHU

Subdivisional Officer, Nawapara

WANTED

Temporarily two Medical Officers of Health in the Orissa Public Health Service on a scale of pay of Rs. 180—10—30—20 3—36 each a month with compensatory allowance on the scale of Rs. 40—4—100 a month for loss of private practice.

2. Candidates must possess—

(a) a registrable medical qualification from a University in the United Kingdom or in India, and

(b) one of the following qualifications if registrable in the United Kingdom or in Orissa under Orissa Regulation II of 1936:—

(i) a diploma in Public Health or a University degree in Public Health obtained in the United Kingdom or in India, or

(ii) the Bachelor in Sanitary Science degree of the University of Madras.

Should a candidate possessing the required qualification not be available, applications from Medical graduates will be considered, provided that the selected candidate undertakes to qualify himself at his own expense in such manner as the Government of Orissa may prescribe.

3. Candidates possessing all these required qualifications should not be over 30 years of age on the 1st October 1945; otherwise, they should not be over 28 years of age on the said date. Preference will be given to candidates who are natives of Orissa or domiciled in the Province if they are otherwise qualified.

4. With his application each candidate must submit—

(i) his diploma and testimonials in original;

(ii) a certificate of character from the Principal of the Medical College from which he graduated;

(iii) evidence of age, which should ordinarily be the Matriculation certificate, or its equivalent in original;

(iv) documentary evidence of any academic distinctions obtained during the medical curriculum;

(v) a domicile certificate in original from the District Officer of the district in which he claims to be domiciled if he claims to be domiciled in Orissa;

(vi) a certificate of health and fitness from a registered medical practitioner; and

(vii) a treasury chalan for Rs. 5 as application fee. The fee should be credited to the Government of Orissa under the head "XXXVI—Miscellaneous Departments—Miscellaneous—Examination fees—Public Service Commission." No application fee will be payable if such a fee has been paid with a previous application for the same service but particulars of the occasion on which such a fee was paid must be given.

Note—(i) Candidates must see that they are eligible and must decide definitely to apply before depositing the fee in the treasury. Candidates already in Government service should make sure before depositing the fee that their applications will be forwarded by their superior officers. In no case will the fee paid with the application be refunded.

(ii) The fee should not be sent by crossed Indian Postal Orders or by crossed cheques on banks.

(iii) Candidates must properly arrange and attach all the documents accompanying their applications.

5. Applications must be made to the Secretary, Joint Public Service Commission, P. O. Hinoo, Ranchi in the prescribed form so as to reach him on or before the 15th November 1945. Copies of the form may be obtained from the Secretary on sending nine pias in postage stamps.

Candidates who are in Government service must apply through the head of their department.

CANDIDATES ARE WARNED THAT THEIR APPLICATIONS WILL BE SUMMABLY REJECTED IF BY THE LAST DATE FOR THE RECEIPT OF APPLICATIONS THEY ARE NOT COMPLETE IN RESPECT OF ALL THE PAPERS PRESCRIBED IN THIS ADVERTISEMENT.

6. Canvassing in any form will be disqualification.

7. Candidates may be required to present themselves for interview at their own expense at a time and place of which they will be informed in due course.

H. C. SEPH

P. O. HINOO, RANCHI,
The 2nd October 1945

Secretary
Joint Public Service Commission

NOTICE

Quotations for the supply of the following uniforms and clothes for the Government Headquarters Hospital, Puri, will be received by the undersigned on or before the 25th October 1945. Tenderers are required to submit samples with the rates and to deposit earnest money of Rs. 50 in the Postal Savings Bank pledged to the Civil Surgeon, Puri, along with the tender. The earnest money will be returned to those whose tenders will not be accepted as soon as the tenders are opened. In case of the tenderer whose tender is accepted, the earnest money will be returned after the articles have been supplied. The supply should be made within a month from the date of acceptance of the tender.

- (1) Black bordered Sarees (5 yds. × 44"), rate per pair
- (2) White jackets, rate per piece
- (3) Ordinary Sarees (5 yds. × 42"), rate per pair
- (4) White drill "open breast long" coats, rate per each
- (5) White or Khaki half shirts for servants, rate per each
- (6) White or Khaki shirts for cook and kitchen servants, rate per each.
- (7) Khaki pants, rate per each
- (8) Khaki auchkans for peon, rate per each
- (9) White pugree for peon. (6 yds. × 17") rate per each
- (10) Blue shirts for sweepers, rate per each
- (11) Blue pants for sweepers, rate per each
- (12) Blue pugree for sweepers (6 yds. × 17"), rate per each

PURI

The 28th September 1945

K. N. MISRA

Civil Surgeon, Puri
[2—2—12-10-1945]

WANTED

An Assistant Foreman Instructor for the Orissa School of Engineering, Cuttack.

1. *Qualification*—Should have considerable practical experience in the maintenance and running of workshops. Diploma in Mechanical Engineering from a recognised College or Institute is essential. Preference will be given to one holding a University Degree.

2. *Pay*—Grade at present sanctioned Rs. 60—4—125

3. *Conditions*—Free unfurnished quarters in the premises, preference will be given, other things being equal, to an Oriya or one domiciled in the Province of Orissa.

4. Latest date for receipt of application stating age, nationality and qualification by the undersigned is 31st October 1945.

CUTTACK

The 5th October 1945

R. D. KELKAR

Principal, Orissa School of
Engineering
[2—1—26-10-1945]

TENDER NOTICE

Tenders will be received by the Executive Engineer, Ganjam Division, at his office up to 4 P.M. on the 26th October 1945 for the work of Bisipara Tank Project in Ganjam district. Contract documents can be seen in the office of the Executive Engineer during working hours and days.

BERHAMPUR

The 3rd October 1945

B. S. JOOTLA

Executive Engineer, Ganjam
Division

FEDERAL PUBLIC SERVICE COMMISSION

Applications invited from British subjects of Indian domicile and subjects of Indian States for a temporary post of an officer on special duty under the Labour Department. *Age*: Preferably between 30 and 45 years; relaxable in exceptional cases. *Pay*: Rs 600 per mensem in the scale of Rs 600—10—1,000. *Qualifications*: *Essential*:—(a) First Class M. A. in Economics or statistics or a Research Degree in one of these subjects; (b) experience in conducting research, labour surveys and collection and use of statistics, as also administrative experience. *Desirable*:—Specialisation in Labour Problems and Social Insurance. Particulars and application form from Secretary, Federal Public Service Commission, Simla. Closing date for applications with Treasury Receipt for Rs. 7-8-0 (Rs. 1-14-0 for Schedule Castes) 29th October 1945.

SIMLA: 1st October 1945

NOTICE

Sealed tenders on plain papers in Lump Sum Contract Schedule XLV Form No. 58 and Item rate contract for works—Form F2 Schedule XLV Form (61) are invited for the work of constructing a retired line from 7th to 10th mile of Pingua Embankment No. 27-A Brahmini Right (half of the work) and will be received by the undersigned up to 3 P.M. of 26th October 1945. All other informations will be available from the office of the undersigned during working hours on official days.

CUTTACK

The 3rd October 1945

E. V. S. IYER

Executive Engineer, Northern
Division

WANTED

A Compounder for the Chemical Laboratory of the Ravenshaw College, Cuttack, on a scale of pay of Rs. 35—1—45. The post is temporary at present but there is a chance of its being permanent. The minimum qualification is knowledge of Chemistry up to I.Sc. standard. Preference will be given to Oriyas or persons domiciled in the Province of Orissa or Orissa States. Applications should reach the undersigned on or before the 23rd October 1945.

CUTTACK

The 1st October 1945

S. RAY

Principal, Ravenshaw College

ADVERTISEMENT

Some 3-ton Controlled Ford Vehicles are available for allotment to persons belonging to this Province or to those who wish to ply the vehicles in Orissa. Owing to stoppage of Lease/Lend, there is little likelihood of further supplies of vehicles on Lease/Lend. Intending purchasers should apply immediately to the Provincial Motor Transport Controller, Orissa. Last date to receive applications is 25th October 1945. Applications received after that date will not be considered.

C. H. H. BOWDEN

Special Officer to Government of Orissa
Supply and Transport Department

CUTTACK : 29th September 1945

IN THE MATTER OF THE INDIAN COMPANIES ACT,
1913 AND BENGAL-NAGPUR RAILWAY COMPANY,
LIMITED

Whereas it appears that Bengal and Nagpur Railway Company, Limited, is not carrying on business or is not in operation, notice is hereby given pursuant to section 47(3) of the Indian Companies Act, 1913, that unless cause is shown to the contrary before the expiration of three months from the date of this notice, the name of the said Company will be struck off the register and the said Company will be dissolved.

CUTTACK

The 3rd October 1945

B. S. MAHANTI

Assistant Registrar of Joint Stock
Companies, Orissa

NOTICE

Next class of Bank Supervisors will commence on the 5th November 1945. Persons who are desirous of being trained as Bank Supervisors should apply to the Superintendent, Co-operative Training Institute, Cuttack, by the 25th instant stating their age, educational qualifications and optional subjects taken up in the Matriculation or S. S. L. C. Examinations.

CUTTACK

The 9th October 1945

S. C. ROY

Deputy Registrar
Co-operative Societies, Orissa

IN THE COURT OF THE DISTRICT JUDGE, CUTTACK

MISCELLANEOUS CASE No. 18 OF 1927 (PROBATE)

Babulal and others of Jaunliapati samil Chaudhuri Bazar,
Town Cuttack—Petitioners.

NOTICE

Whereas the abovenamed petitioners have filed an application under the Indian Succession Act, 1925 for grant of letters of administration to the estate of Darbari Lal, late of Manikghose Bazar, Town Cuttack and whereas the 27th October 1945 has been fixed for the hearing of this case, notice is hereby given that any person having any interest in the administration of the estate of the said deceased may, if he desire, appear in this Court on the said date and file his objections, if any, before the grant of letters of administration.

DISTRICT JUDGE'S COURT, CUTTACK

The 3rd October 1945

C. C. COARI

District Judge

IN THE COURT OF MUNSIF OF JAJPUR

TITLE SUIT No. 266 OF 1945. I

(1) Mayadhar Mahala, (2) Hari Parida, (3) Sankar Jena—
Plaintiffs

versus

(1) Rai Bahadur Narendranath Sur, (2) Dharendra Nath Sur, (3) Radhakrushna Jew Thakur through his Sevait Baishnab Charan Baral, (4) Baishnav Charan Baral. (5) Jagannath Mahaprabhu through his Sevait Sri Adhikari Chakradhar Das—Defendants.

NOTICE

It is hereby given notice under Order I, Rule 8, C. P. C. that the plaintiffs have filed the above suit on behalf of the public in respect of the properties as given in the schedule below against the defendants to get a declaration that the properties are debutter and cannot be alienated and the same is fixed for 31st October 1945. If any one on behalf of the public is willing to be added as a party, he may so apply to be added as a party defendant in the above suit.

SCHEDULE

District Cuttack Collectorate, Dharmasala police-station and Sub-Registry and under it killa Darpan, Touzi Number 18, Khewat Number 1, mauza Haridaspur appertaining to Niskar (rent-free) Bahel Khata Number 2/3, P. S. No 877, Khasara or plot No. 21, A. 7-90, Road cess Rs. 4-15-0 claim.

JAJPUR

The 3rd October 1945

T. V. RAO

Munsif

NOTICE

Applications are invited for 17 temporary posts of Junior Inspectors of Co-operative Societies (Rs. 40—5/2—75) which will soon fall vacant. Applicants should preferably be graduates; but applications from candidates who have passed I.A. or I.Sc. examinations will also be considered. Preference will be given to candidates who have studied Mathematics or Economics or both.

Preference will be given to persons who are Oriyas or domiciled in Orissa.

Applications stating age, academical qualifications, subjects taken up in I.A. or I.Sc., B.A. or B.Sc. Course should be submitted to the Deputy Registrar of Co-operative Societies, Orissa, Cuttack, by the 25th instant.

Candidates may be called up for interview for which no travelling allowance will be paid.

S. C. ROY

CUTTACK

The 8th October 1945

Deputy Registrar, Co-operative
Societies, Orissa

FEDERAL PUBLIC SERVICE COMMISSION

Applications are invited from candidates with "War Service" who possess the requisite qualifications for reserved vacancies in the various Central (Classes I and II) and Provincial Services. Candidates who are British subjects of Indian domicile or descent or subjects of Indian States are eligible; but in the case of Provincial Services Provinces generally restrict recruitment to persons domiciled in that Province. British subjects of non-Asiatic domicile are also eligible for certain posts in the Centre and Provinces. Pamphlets have been printed giving details about the various services, recruitment arrangements, recruitment regulations and conditions of service for the various services as follows:—

- C. P. S. 1—Central Government
- C. P. S. 2—Madras
- C. P. S. 3—Bombay
- C. P. S. 4—Bengal
- C. P. S. 5—United Provinces
- C. P. S. 6—Punjab
- C. P. S. 7—Bihar
- C. P. S. 8—C. P. and Berar
- C. P. S. 9—Assam
- C. P. S. 10—N. W. F. Province
- C. P. S. 11—Orissa
- C. P. S. 12—Sind

Special arrangements have been made to supply candidates serving with the Armed Forces with copies of the pamphlets and application forms through their units. Qualified candidates not in the forces can obtain copies of the pamphlets and application forms (C. P. S. 13) by application to the Secretary, Federal Public Service Commission, Kennedy House Annexe, Simla S. W. Officers released for service with the civil administration under special India Army Order No. 12/S/44 who desire to compete for permanent appointment to any of these services must apply in the same way as "War Service" candidates generally. The qualifications required for intending candidates are broadly as follows:—

(Full details will be found in the respective Pamphlets.)

Age (i)—A candidate for non-technical services must have been born on or after the 2nd August 1915, and must have attained the age of 21 provided that a candidate who was born on or before 1st August 1920, must have rendered "War Service" for a period not less than that between the date of his birth and 1st August 1920, or in case he has been invalided, must have undertaken "War Service" before attaining the age of 25. *(ii)* Particulars about age, qualifications in the case of technical services will be found in the respective pamphlets.

Education—Candidates for non-technical posts must have ordinarily passed the Intermediate or equivalent examination. Full particulars regarding educational qualifications for technical and non-technical posts will be found in the respective pamphlets. *War Service*—Whole-time service of the following kinds has been recognised as "War Service": *(i)* Service of any kind in a unit or formation liable for service overseas or in any operational area; *(ii)* service in India under military munitions, or stores authorities with a liability to serve overseas or in any operational area; *(iii)* service involving subjection to Naval, Military or Air Force Law; *(iv)* a period of training with a military unit or formation involving liability to

serve overseas or in any operational area; *(v)* service in recognised Civil Defence organisations; and *(vi)* any service connected with the prosecution of the war which a person is required to undertake by competent authority under provision of any law for the time being in force. Applications for these services by persons who are qualified on the date of issue of these regulations should be submitted to the Secretary, Federal Public Service Commission, Simla, on or before the 1st December 1945 and by persons who became qualified subsequently within six months of the date of becoming qualified.

SIMLA : 1st October 1945

UTKAL UNIVERSITY

ADVERTISEMENT

Applications are invited from candidates for the following posts in the Utkal University Office:—

(1) One Senior Assistant on Rs. 65—2—85. The candidate must have passed at least the Intermediate Examination with experience in office work.

(2) Two Junior Assistants on Rs. 35—2—65. Candidates must be at least Matriculates with knowledge in typewriting.

(3) One Typist on Rs. 40—2—60. The candidate must be at least a Matriculate and must possess a speed 40 words per minute in typewriting.

(4) One Duftry on Rs. 15—1/3—18 and two peons on Rs. 12—1/4—14—1/6—15.

The appointments will be made temporarily for about one year with prospects of being made permanent.

Candidates will get the dearness allowance at the rates prescribed by the Government and will be required to join on the 1st of November 1945.

Applicants should not ordinarily be over 25 years of age.

Applications stating age and residence with attested copies of testimonials and certificates should reach the undersigned on or before the 21st October 1945.

UNIVERSITY OFFICE, CUTTACK

The 8th October 1945

G. C. SATPATHY

Registrar

IN THE COURT OF THE SUBORDINATE JUDGE CUTTACK

Ex. CASE No. 185 of 1941

Bhuyani Sreemati Trinayani Dasi—Decree-holder

versus

Bijay Giri and others—Judgement-debtors

Date of sale—23rd October 1945

The following property of the judgement-debtors will be sold by auction sale:—

In the district of Balasore, police-station Baliapal out of zamindary bearing touzi No. 1368—Mahal Bishnupur, bearing Sadr Jama of Rs. 6,172 and Mufassal Jama of Rs. 12,342-2-0, area 4298-23 acres, only two annas share of the judgement-debtors in the above noted touzi with a proportionate Sadr Jama of Rs. 771-8-0 and a Mufassal Jama of Rs. 1,542-12-3 and a proportionate area of 537-28 acres with proportionate Nij-jote, Nijchas, Abadi, Anabadi, Nagayet, Trees, Fishery, Kachari house and all interests appertenant thereto will be sold free of charge of maintenance of the decree-holder.

Approximate valuation as given by the decree-holder Rs. 2,000.

CUTTACK : 8th October 1945

N. N. DAS

Sub-Judge